

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 220
85/252/ND/2020

IN THE MATTER OF:
Income Tax Officer
Ward 20 (4), New Delhi

...APPELLANT

Vs.

ROC, Delhi & Ors.
(M/s RSKM Traders Pvt. Ltd.)

...RESPONDENT

Section
Under Section 252

Order delivered on 17.03.2020

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant :
For the Respondent :

ORDER

In view of the advisory issued by the Central Government considering the seriousness of Pandemic Novel Coronavirus (COVID-19), read with NCLT's notice dated 15th March, 2020, the matter is adjourned to 06.05.2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)